

**CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH,
COURT NO. II

SERVICE TAX APPEAL NO. 52297 OF 2015

[Arising out of the Order-in-Appeal No. 89-90 (SLM) ST/JPR/2015 dated 23/03/2015 passed by Commissioner of Central Excise (Appeals), Jaipur.]

M/s Rajasthan Financial Corporation

...Appellant

Udyog Bhawan, Tilak Marg, C-Scheme,
Jaipur (Raj.).

Versus

Deputy Commissioner, Central Excise,
Commissionerate, Jaipur – I.

...Respondent

APPEARANCE:

Shri S.C. Kamra, Advocate for the appellant.
Dr. Radhe Tallo, Authorized Representative for the Department

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 24.12.2021

P.V. SUBBA RAO

The appeal is dismissed. For order see order of date in
Service Tax Appeal No. 52208 of 2015.

(Operative part of the order pronounced in open court.)

**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**